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ITEM NO.102 COURT NO.2 SECTION XI
SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4166 OF 2008

SANTOSH KUMAR TRIPATHI & ORS.

Appellant (s)

VERSUS

U.P.POWER CORPORATION & ORS.

Respondent(s)

(with appln(s) for impleadment as petitioner and recalling the court's order and impleadment as party respondent and stay/direction and transposing respondents as petitioners and directions and correcting the cause title)

Date: 02/06/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE DEEPAK VERMA
[VACATION BENCH]

For Appellant(s) Mr. Yatish Mohan, Adv.

Ms. Pooja, Adv.for
Mr. E.C. Vidya Sagar,Adv.

For Respondent(s) Mr. Ajay K. Bhatia, Adv.
Mr. Siddharth Jain, Adv.for
Mr. Sunil Kumar Jain,Adv.

Mr. Pradeep Misra ,Adv.(NP)

Mr. Surya Kant ,Adv(NP)

Mrs.K. Sarada Devi ,Adv(NP)

Mr. A.S.Pundir, Adv.(NP)

Mr.M.P.Shorawala, Adv.(NP)

UPON hearing counsel the Court made the following

ORDER

List next week.

(Parveen Kr. Chawla) (Indu Satija)
Court Master Court Master